## **Directorate General of Foreign Trade Udyog Bhawan DES-V Section** Minutes of NC-V meeting held on 04.09.2014

The meeting No.22/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 04.09.2014 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl.

DGFT. The following officers were present:-

S.No.	Name of the representatives and their	Department
	designation	
1.	Shri V.K. Kohli, Director	R.O., TC, Noida
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Barinder Singh, Assistant Director	MSME

At the outset, the Minutes of NC-V Meetings Nos.20/AM-15 for 21.08.2014 and 21/AM-15 for 28.08.2014 were taken up for ratification. As there were no amendments to the same, the above referred minutes of 21.08.2014 and 28.08.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.22/AM-15 dated 04.09.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER 22/84-ALC3/2014 **MEETING DATE**: 04.09.2014

Case	Party Name: G.R.	Meet No/Date:22/84-	Status:
No.:22/10/84- ALC3/2014	CORPORATION	ALC3/2014 04.09.2014	approved
HQ File :01/84/050/00077 /AM15	RLA File :06/24/040/00002/ AM15	Lic.No/Date:0610037112 16.04.2014	
		ered the case as per agenda al	-

relevant papers and went through the details submitted in this case. 1: Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.1	No.	Export Product	Export	Import item	Quantity	_
			Quantity		allowed	



1.	Eshria mada aut of	0000 V as	210D to 26000D	0000 V aa
1.	Fabric made out of	9000 Kgs.	210D to 36000D	9000 Kgs
3	manmade filament		POLY	
	yarn (Narrow		PROPYLENE	
	fabric/Tape) of		MULTIFILAME	
	size 1mm to		NT YARN	
	100mm) (The			
	POLY			5
	PROPYLENE			
	MULTIFILAMEN			
	T YARN shall use			
	8823.53 Kgs)			
2.	Braided cord	4000 Kgs.	210D to 36000D	4000 Kgs.
and the second s	(The		POLY	
	POLY		PROPYLENE	
	PROPYLENE		MULTIFILAME	9
	MULTIFILAMEN		NT YARN	
	T YARN shall use		NITAKN	1
	39215.69 Kgs)			
3.	Cord twine (The	500 Kgs.	210D to 36000D	500 Kgs.
	POLY		POLY	
	PROPYLENE		PROPYLENE	
	MULTIFILAMEN		MULTIFILAME	
	T YARN shall use		NT YARN	
	490.19 Kgs)			200
4.	Sweing thread of	500 Kgs.	210D to 36000D	500 Kgs.
	man made		POLY	allers or a second
	filaments, whether		PROPYLENE	
	or not put up for		MULTIFILAME	
	retails sale. (The		NT YARN	
	POLY			T CHOICE MAKES
	PROPYLENE			
	MULTIFILAMEN			
	T YARN shall use			
	490.19 Kgs)			
	1 0/			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



THE REAL PROPERTY AND PERSONS ASSESSED ASSESSED.	ALC3/2014	arey reasons.	Meet No/Date:19/84- ALC3/2014 04.09.2014	Status: Approved
Carlotte of delication of the control of the contro	1141	RLA File :07/24/040/00015 /AM15	Lic.No/Date:0710103652 21.04.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, 2 Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/42/2014-15-Hos./139, dated 27.08.2014 as detailed below:-

	S.No	Export Product	Export	Import item	Quantity
			Quantity		allowed
	1.	Ladies top of 100%	18000	100% viscose	1.93 Sqm pe
- Contraction		viscose dyed fabric of	Nos	dyed fabric of	piece
-		105_+10%GSM		105_+10%GSM	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/10/84- ALC3/2014	Party Name: ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:19/84- ALC3/2014 04.09.2014	Status: Deferred
HQ File :01/84/050/00057/ AM15/	RLA File :05/24/040/00363/ AM14/	Lic.No/Date:0510386126 09.05.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:1/22/84/-	Party Name: KABADI	Meet No/Date:22/84-	Status:
ALC3/2014	SHANKARSA &	ALC3/2014	Deferred
4	CO.,	04.092014	The second secon
HQ File	RLA File	Lic.No/Date:0710106	Defer



:01/84/050/00116/AM	:07/24/040/00064/AM	546	Date:	
15/	15/	26.08.2014	09.10.201	
			4	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the matter to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 09.10.2014.

## **MANUAL AGENDA CASE**

(5)

Case No.283	M/s Gaurav International, Gurgaon
NC 22/AM-15, dt.	File No.01/84/162/82/AM-15/DES-V
04.09.2014	
Fixation of input output no	rms in respect of Advance Authorization No.
0510358307 dated 28.06.2	013.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the matter to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 09.10.2014.

(6)

(0)	
Case No.284	M/s Gaurav International, Gurgaon
NC 22/AM-15, dt.	File No.01/84/162/81/AM-15/DES-V
04.09.2014	
Fixation of input output	norms in respect of Advance Authorization No.
0510329281 dated 10.07	7.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the matter to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 09.10.2014.

(7)

Case No.285	M/s Gaurav International, Gurgaon
NC 22/AM-15, dt.	File No.01/84/162/80/AM-15/DES-V
04.09.2014	
Fixation of input output	norms in respect of Advance Authorization No.
0510367682 dated 07.1	0.2013.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the matter to DC (MSME) for their

4

examination and comments. It was decided to await the same and defer the case for re-listing on 09.10.2014.

(8)

(0)	
Case No.286	M/s Gaurav International, Gurgaon
NC 22/AM-15, dt.	File No.01/84/162/79/AM-15/DES-V
04.09.2014	
Fixation of input output	norms in respect of Authorization No. 0510367681 dated
07.10.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the matter to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 09.10.2014.

(9)

(2)	
Case No.287	M/s Reliance Industries Ltd., Mumbai
NC 22/AM-15, dt.	File No.01/84/50/212/AM-14/DES-V
04.09.2014	
Re-fixation of input out	put norms in respect of Advance Authorization No.
0310754527 dated 21.1	0.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the matter to D/o C&PC for their examination and comments. It was decided to await the same and defer the case for re-listing on 09.10.2014.

(10)

(10)		
Case No.288	M/s Reliance Industries Ltd., Mumbai	
NC 22/AM-15, dt.	File No.01/84/50/234/AM-14/DES-V	
04.09.2014		
Re-fixation of input out	put norms in respect of Advance Authorization No.	
0310754963 dated 23.10.2013		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the matter to D/o C&PC for their examination and comments. It was decided to await the same and defer the case for re-listing on 09.10.2014.

11

Case No.289	M/s Imperial Readymade Garments Factory India
	Pvt. Ltd., Chennai
NC 22/AM-15, dt.	File No.01/84/50/121/AM-11/DES-V
04.09.2014	
	tput norms in respect of Advance Authorization No.
0410116054 dated 05.0	•



**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

Case No.290	M/s Orient Craft Ltd., New Delhi.
NC 22/AM-15, dt. 04.09.2014	File No.01/84/171/095/AM-15/DES-V
Re-fixation of input ou 0510376608 dated 20.0	tput norms in respect of Advance Authorization No.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). The representative of DC (MSME) has informed the committee that a deficiency letter has been issued to the firm in the matter on 03.09.2014. It was decided to await the same and defer the case for re-listing on 11.09.2014.

Case No.291	M/s Orient Crafts Ltd., Gurgaon	
NC 22/AM-15, dt.	File No.01/84/171/097/AM-15/DES-V	
04.09.2014		
Fixation of ad-hoc norms	s in respect of Annual Advance Authorization	
No.0510379237 dated 12.02.2014.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export products and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Rosa EMB Duvet Cover	420	Cotton/Linen	7.26 Sq.
	made of Cotton/Linen	Nos.	Woven	meter per
	Woven fabric(Cotton		fabric(Cotton	piece
	content more than 50%),		content more than	
	GSM-135+/-10%, Size-		50%), GSM-135+/-	
	137x198 cms		10%, Width 94''	
2.	Rosa EMB Duvet Cover	738 Nos	Cotton/Linen	10.51 Sq.
	made of Cotton/Linen		Woven	meter per
	Woven fabric(Cotton		fabric(Cotton	piece
ŀ	content more than 50%),		content more than	_
	GSM-135+/-10%, Size-		50%), GSM-135+/-	
	1987x198 cms		10%, Width 94''	



		G	10 55 0
		Cotton/Linen	13.55 Sq.
made of Cotton/Linen	Nos.	Woven	meter per
Woven fabric(Cotton		fabric(Cotton	piece
content more than 50%),		content more than	
GSM-135+/-10%, Size-		50%), GSM-135+/-	
228x218 cms		10%, Width 94''	
Rosa EMB Duvet Cover	246	Cotton/Linen	15.58 Sq.
made of Cotton/Linen	Nos.	Woven	meter per
Woven fabric(Cotton		fabric(Cotton	piece
content more than 50%),		content more than	
GSM-135+/-10%, Size-		50%), GSM-135+/-	
260x220 cms		10%, Width 94''	
Rosa EMB Cushion	1188	Cotton/Linen	.84 Sq. meter
made of Cotton/Linen	Nos.	Woven	per piece
Woven fabric(Cotton		fabric(Cotton	
content more than 50%),		content more than	
GSM-135+/-10%, Size-		50%), GSM-135+/-	
30x50 cms		10%, Width 94''	
Rosa EMB Pillow case	3390	Cotton/Linen	1.31 Sq.
made of Cotton/Linen	Nos.	Woven	meter per
Woven fabric(Cotton		fabric(Cotton	piece
content more than 50%),		content more than	
GSM-135+/-10%, Size-		50%), GSM-135+/-	
48x76 cms		10%, Width 94"	
	made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size- 228x218 cms  Rosa EMB Duvet Cover made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size- 260x220 cms  Rosa EMB Cushion made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size- 30x50 cms  Rosa EMB Pillow case made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size- 30x50 cms	Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size-228x218 cms  Rosa EMB Duvet Cover made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size-260x220 cms  Rosa EMB Cushion made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size-30x50 cms  Rosa EMB Pillow case made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size-30x50 cms  Rosa EMB Pillow case made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size-	made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size- 228x218 cms  Rosa EMB Duvet Cover made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size- 260x220 cms  Rosa EMB Cushion made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size- 260x220 cms  Rosa EMB Cushion made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/-10%, Size- 30x50 cms  Rosa EMB Pillow case made of Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/- 10%, Width 94"  Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/- 10%, Width 94"  Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/- 10%, Width 94"  Cotton/Linen Woven fabric(Cotton content more than 50%), GSM-135+/- 10%, Width 94"  Cotton/Linen Moven fabric(Cotton content more than 50%), GSM-135+/- 10%, Width 94"

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

## 14

Case No.292	M/s Orient Craft Ltd., New Delhi.
NC 22/AM-15, dt. 04.09.2014	File No.01/84/171/093/AM-15/DES-V
Re-fixation of input ou 0510314445 dated 13.0	tput norms in respect of Advance Authorization No.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). The representative of DC (MSME) has informed the committee that a deficiency letter has been issued to the firm on 03.09.2014. It was decided to await the same and defer the case for re-listing on 11.09.2014.



Case No.293	M/s Orient Craft Ltd., New Delhi.
NC 22/AM-15, dt.	File No.01/84/171/092/AM-15/DES-V
Re-fixation of input out 0510314445 dated 13.0	put norms in respect of Advance Authorization No.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export products and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies dress made of SHELL-1:100% Cotton woven fabric GSM 80+/-10%, SHELL-2:100% Silk woven fabric GSM 50+/-10%, Lining 100% cotton woven fabric GSM 75+/-10%, Style No. A6645	4900	100% Cotton woven fabric GSM 80+/-10%  100% Silk woven fabric GSM 50+/-10%,  Lining 100% cotton woven fabric GSM 75+/-10%,	1.72 Sq. meter per piece .70 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

## 16

Case No.294	M/s Orient Craft Ltd., New Delhi.
NC 22/AM-15, dt. 04.09.2014	File No.01/84/171/094/AM-15/DES-V
Re-fixation of input out 0510376608 dated 20.0	put norms in respect of Advance Authorization No. 1.2014.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

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Case No.295	M/s Orient Craft Ltd., New Delhi.
NC 22/AM-15, dt. 04.09.2014	File No.01/84/171/0964/AM-15/DES-V
	norms in respect of Advance Authorization No.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/46/2014-15-Hos., dated 03.09.2014 as detailed below

S.No.	Export Product	Export	Import item	Quantity
Ì		Quantity		allowed
1.	Scarf made of 100%	1000	100% cotton yarn	1.575 Sq.
	cotton yarn dyed	PCs	dyed Jacquard	meter per
	Jacquard woven fabric,		woven fabric, GSM	piece
	GSM 164+/-10%,(Style		164+/-10%	
	No. MX 146H04)			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

18

Case No.296	M/s Masturlal Pvt. Ltd, Bangalore.
NC 22/AM-15, dt.	File No.01/84/50/068/AM-13/DES-V
04.09.2014	
Re-fixation of input output norms in respect of Advance Authorization No.	
0710088424 dated 24.05.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided the net content of the import item in new export quantity of 651Kgs. In absence of net weight of import in 651 Kgs export the Committee is unable to calculate the wastage and requirement of the firm. Therefore, the Committee after deliberations decided to ask the applicant firm to provide the net content of the import item in new export quantity for consideration of the proposal. The case stands for re-listing on 09.10.2014.

Case No.297	M/s Apsara Silks, Bangalore
NC 22/AM-15, dt.	File No.01/84/50/029/AM-15/DES-V
04.09.2014	
Re-fixation of input out	put norms in respect of Advance Authorization No.
0710103088 dated 20.0	3.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to allow in respect of above said authorisation. The applicant firm has summited that they were allowed 3% wastage by the committee in this authorisation whereas in the earlier Advance Authorisation no. 0710102042 dated 07.02.2014 the firm was allowed 5% wastage. The committee considered the case with details and observed that in Advance Authorisation no. 0710102042 dated 07.02.2014 there were 22 export items in which different type of fabrics were given and one of the fabric was 94% silk 6% Spandex dyed/printed fabric. The committee considered earlier case in general and allowed 5% wastage for all items. In this case export item is only one (i.e 94% Silk 6% Spandex dyed/printed fabric) for which 3% wastage in input item (94% silk and 6% spandex fabric) has already been allowed. Accordingly the committee is constrained to reject the request of the firm.

Case No.298 M/s Techfab (India) Industries Ltd, Mumbai NC 22/AM-15, dt.

04.09.2014 File No.01/84/50/405/AM-14/DES-V

Re-fixation of input output norms in respect of Advance Authorization No. 0310768762 dated 31.01.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/01/2014-15-Hos/137., dated 27.08.2014 as detailed below

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Non-woven Geo	150 MT	Polyester filament	103.636 MT
	Composite comprising of		yarn of 2000	
	99.65 MT Polyester		Denier & 500	
	filament yarn & 50.35		denier	
	MT of Polypropylene		PP Granules	61.425 MT
	fibre in form of			
	nonwoven PP sheet			



The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

21

Case No.299	M/s S.A.N. International, New Delhi
NC 22/AM-15, dt.	File No.01/84/50/362/AM-13/DES-V
04.09.2014	
Re-fixation of input out	put norms in respect of Advance Authorization No.
0510333630 dated 27.1	1.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, manufacturing process, calculation sheet and sketch of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 09.10.2014.

Case No.300	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil
NC 22/15 dt. 04.09.2014	File No.01/84/50/038/AM-12/DES-V
Re-fixation of input output 3510033418 dated 05.04.2	norms in respect of Advance Authorization No.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). The representative of DC (MSME) has informed that the detail given by the applicant firm in support of their proposal is not complete. Therefore it was decided to issue a deficiency letter to the firm by O/o the DC (MSME). It is decided to defer the case for re-listing on 09.10.2014.

